



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032

**OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF NOVEMBER -2022**

**HEARING DATED 21/11/2022**

**SMT.LAXMIKODNANI HEARING OFFICER OF TMR**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1623499	752068	MARKS & TRADE & ZEUSIP	UNITED BREWERIES LLIMITED VS RED BULL			VIRTUAL
2	1623499	752571	MARKS & TRADE & SUSHANT M. SINGH & ASSOCIATES	UNITED BREWERIES LIMITED VS CHAURASIA TOBACCO INDUSTRIES			VIRTUAL
3	1573836	751968	A.V.NATHAN ASSOCIATES & D.P. AHUJ & CO	M/S FOOD EXPRESS STORES VS TOTAL SA			VIRTUAL
4	1689556	751945	C.DANIEL & GLADYS & HOLLA ASSOCIATES	NAGA KANAKA DURGA PRASAD CH VS SWARNMANDIR JEWEL DESIGNER			VIRTUAL
5	1649198	752076	ADITYA ASSOCIATES & V.RAVI ADVOCATE	DR.REDDYS LABORATORIES LIMITED VS MICRO LABS LIMITED			VIRTUAL
6	1733635	752089	V.RAVI ADVOCATE & VISHESH & ASSOCIATES	MICRO LABS LIMITED VS ALKEM LABORATORIES LTD			VIRTUAL
7	1733635	754940	V.RAVI ADVOCATE & INDIA LAW SERVICE ADVOCATES	MICRO LABS LIMITED VS LUPIN LIMITED			VIRTUAL
8	1592624	752137	GUDWILL & GOODWILL & BAGYA RAGHAVAN	SADATH C VS AHAMED HUSSAIN AND MOHAMMED MUKTHAR			VIRTUAL
9	1625018	751938	ASHOK KUMAR J.DAGA,ADVOCATE & VIDHANI TRADE MARKS CO	BABULAL.K.PUROHIT VS JAGDISH PRASHAD GUPTA			VIRTUAL

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10	1637395	751915	L.R.SWAMI & ARORA REGISTRATION SERVICE	RANJI JOHN VS DOUBLE HORSE OVERSEAS			VIRTUAL
11	1602629	751395	R.VISVESWARAN & MACE CORPORATE ASSOCIATES	M/S MATRIXVIEW LIMITED VS A.B. MOVIES PVT LTD			PHYSICAL
12	1602629	751398	R.VISVESWARAN & MACE CORPORATE ASSOCIATES	M/S MATRIXVIEW LIMITED VS A.B. MOVIES PVT LTD			PHYSICAL
13	1698147	752104	COLLEGEUM KUNSULTANTS & CHANDRAKANT M JOSHI	JEROME KALISTER VS CHIRAG ASHOK PATEL			PHYSICAL
14	1553583	752368	MARKS & RIGHTS	M/S KOTTAKKAL AYURVEDA OUSHADHA SALA LTD VS ARYA VAIDYA SALA			PHYSICAL
15	1553591	752367	MARKS & RIGHTS	M/S KOTTAKKAL AYURVEDA OUSHADHA SALA LTD VS ARYA VAIDYA SALA			PHYSICAL
16	1633332	752566	INDIA LAW SERICES ADVOCATES & LEGAL CONSULATANTS	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS LUPIN LIMITED			PHYSICAL
17	1458551	752015	C.DANIEL & GLADYS	FOURRTS LABORATORIES PVT LTD VS FRANCO - INDIAN PHARMACEUTICAL PVT LTD			PHYSICAL



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**OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF NOVEMBER -2022**

**HEARING DATED 22 /11/2022**

**SMT.LAXMIKODNANI HEARING OFFICER OF TMR**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1355220	229270	MOHAN ASSOCIATES & B.KARTHIK ADVOCATE	LIFESTYLE INTERNATIONAL PVT LTD VS PARAGON RUBBER INDUSTRIES			VIRTUAL
2	1327201	211867	S.S DATTA & ASSOCITES & MAKHIJA ASSOCIATES	BRITANNIA INDUSTRIES LILITED VS DAILY BREAD - N- FOODS			VIRTUAL
3	1327202	211866	S.S DATTA & ASSOCITES & MAKHIJA ASSOCIATES	CCD DAILY BREAD PRIVATE LTD VS DAILY BREAD - N - FOODS			VIRTUAL
4	1324352	214822	WHITE FOREST LAW OFFICES & LALL LAHIRI & SALHOTRA	P.V. RAGHAVA VARIER VS HELSINN HEALTHCARE SA.			VIRTUAL
5	1671339	744360	L.R. SWAMI CO & PMG ASSOCIATES	MR.K. BHAVADASAN VS DR.S. SAJIKUMAR			VIRTUAL
6	1627137	744372	BAGYA RAGHAVAN & R.K. DEWAN & CO.	WATERFALL ESTATE PRIVATE LIMITED VS MALPANI TEA CORPORATION			VIRTUAL
7	1577762	744571	MOHAN ASSOCIATES & V.GOPALKRISHNA	MAX YPERMARKET INDIA PRIVATE LIMITED VS PARAGON RUBBER INDUSTRIES			VIRTUAL
8	1592248	744960	DASWANI & DASWANI & SUN PHARMACEUTICAL INDUSTRIES LIMITED	BHAVIKATTI NARASAPPA SWAMY VS UNIMED TECHNOLOGIES LIMITED			VIRTUAL

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9	1572919	744377	K.MOORTHY, SR.SUNDAR & R.PURUSHOTHAMAM & C.M.JOSHI	A.ASHFA Q KAISER VS KEWAL KIRAN CLOTHING LTD			PHYSICAL
10	1572920	744378	SR.SUNDAR & R.PURUSHOTHAMAM & C.M.JOSHI	A.ASHFA Q KAISER VS KEWAL KIRAN CLOTHING LTD			PHYSICAL
11	1572918	744376	SR.SUNDAR & R.PURUSHOTHAMAM & C.M.JOSHI	A.ASHFA Q KAISER VS KEWAL KIRAN CLOTHING LTD			PHYSICAL
12	1338493	217201	MOHAN ASSOCIATES & SHILPI JAIN SHARMA, ADVOCATE	T T ENTERPRISES PRIVATE LIMITED VS T.T.INDUSTRIES			PHYSICAL
13	1345280	229155	MOHAN ASSOCIATES	NAGARJUNA AGRICHEM LTD VS J.B.CHEMICALS & PHARMACEUTICALS LTD			PHYSICAL
14	1318311	209112	C VENKATASUBRAMANIAM & UNITED OVERSEA TRADE MARK COMPANY	DAIRY CLASSIC ICE CREAMS PVT LTD VS VINSA ELECTRICALS PVT LTD			PHYSICAL
15	1328227	215259	R.V.R. ASSOCIATES & REMFY & SAGAR	PULSE PHARMACEUTICALS PVT LTD VS TEVA PHARMACEUTICAL INDUSTRIES LTD			PHYSICAL
16	1340549	221214	MOHAN ASSOCIATES & LALJI ADVOCATES	PRECISION MASTECH ENTERPRISES CO VS OMEX CABLE INDUTRIESQ			PHYSICAL



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**HEARING DATED 23 /11/2022**

**SMT.LAXMIKODNANI HEARING OFFICER OF TMR**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1703452	745021	G.PARAMESH & KOCHHAR & CO	BOGGARAPU VENKATASAI PRASHANTH VS RESEARCH IN MOTION LIMITED			VIRTUAL
2	1513367	745047	GUDWILL & GOODWILL & TRADE MARK REGISTRATION BUREAU	SHALIMAR PLYWOODS PVT.LTD VS M/S SHALIMAR CHEMICAL WORKS LIMITED			VIRTUAL
3	1665250	746593	G.RAMJI, ADVOCATE & ANAND AND ANAND	RHINE BIOGENICS PVT LTD VS GALDERMA S.A.			VIRTUAL
4	1665250	745580	G.RAMJI, ADVOCATE & VISHESH & ASSOCIATES	RHINE BIOGENICS PVT LTD VS GALPHA LABORATORIES LTD			VIRTUAL
5	1687652	745574	RVR ASSOCIATES & C. DANIEL & GLADYS	LAVENDER PHARMACEUTICALS PVT. LTD VS CADILA HEALTHCARE LIMITED			VIRTUAL
6	1696421	745581	ASHOK KUMAR J. DAGA, ADVOCATE & K & S PARTNERS	JITENDRA KUMAR JAIN VS PEPSI FOODS PRIVATE LIMITED			VIRTUAL
7	1666171	742874	DASWANI & DASWANI & VISHESH & ASSOCIATES	BHAVIKATTI NARASAPPA SWAMY VS GLENMARK PHARMACEUTICALS LTD			VIRTUAL
8	1666171	743541	DASWANI & DASWANI	BHAVIKATTI NARASAPPA SWAMY VS USV LIMITED			VIRTUAL

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9	1592254	745029	DASWANI & DASWANI & C. DANIEL & GLADYS	BHAVIKATTI NARASAPPA SWAMY VS CADILA HEALTH CARE LTD			PHYSICAL
10	1592252	745030	DASWANI & DASWANI & C. DANIEL & GLADYS	BHAVIKATTI NARASAPPA SWAMY VS CADILA HEALTH CARE LTD			PHYSICAL
11	1703452	743359	G.PARAMESH & CHANDRAKANT M JOSHI	BOGGARAPU VENKATASAI PRASHANTH VS SULPHUR MILLS LTD			PHYSICAL
12	1699415	745046	S.ARCHANA & ANAND AND ANAND	EFFERMINT INDIA LIMITED VS COLGATE-PALMOLIVE COMPANY			PHYSICAL
13	1627000	745100	DASWANI & DASWANI & MAHTTA & CO	MKONICHEM HEALTHCARE PRIVATE LIMITED VS OVERSEAS HEALTH CARE (P) LTD			PHYSICAL
14	1589718	745160	BALA KUMAR CHANDRASEKHARAN & ASSOCIATES & INDIAN TRADE MARK CO	SUN TV NETWORK LIMITED VS SURYA ROSHNI LIMITED			PHYSICAL
15	1655761	745259	AMBA CONSUTANCY SERVICES & LALJI ADVOCATES	P.KRISHNA KISHORE VS MARVEL TEA ESTATE (INDIA) LTD			PHYSICAL



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**OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF NOVEMBER -2022**

**HEARING DATED 24 /11/2022**

**SMT.LAXMIKODNANI HEARING OFFICER OF TMR**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1335082	228440	L.R.SWAMI CO. & YJ TRIVEDI & CO.	ANNIE JOHN VS SHREE RAM VIJAY RICE & PULSE MILLS			VIRTUAL
2	1316790	226359	G.RAMJI ADVOCATE & KIRAN MEHTA	SMT.P.NAGALAKSHMI VS LABORATORIES GRIFFON PVT LTD			VIRTUAL
3	1611084	744431	APR ASSOCIATES & TRADE MARK REGISTRATION BUREAU	MR.RAGHAV PRASAD VS BERGER PAINTS INDIA LTD			VIRTUAL
4	1676505	744407	ASHOK KUMAR J. DAGA ADOVATE & SAGAR CHANDRA & ASSOCIATES	MR. M. RAJESH KANKARIY VS SHOPPERS STOP LIMITED			VIRTUAL
5	1676506	744408	ASHOK KUMAR J. DAGA ADOVATE & SAGAR CHANDRA & ASSOCIATES	MR. M. RAJESH KANKARIY VS SHOPPERS STOP LIMITED			VIRTUAL
6	1168599	179791	L.R.SWAMI CO. & D.P.AHUJA & CO	SAROJ JAIN VS M.A.C.MANIFATTURE ASSOCITE CASHMERE			PHYSICAL
7	1238678	226841	S.BALA JANAKI & Y.J.TRIVEDI & CO	M.MEEKALA MANICKAM VS NIRMA LTD			PHYSICAL
8	1157160	221331	P.S.DEEPIKA,ADVOCATE	INDU FORMULATIONS PVT LTD VS WOCKHARDT LIMITED			PHYSICAL
9	1196717	226929	RAO & RAO & W.S.KANE & CO.	V.NAGESWARA RAO GUPTA VS NAPHA PHARMACEUTICALS PVT LTD			PHYSICAL

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10	1346468	228413	C .DANIEL & GLADYS	PRICOL LIMITED VS PARKASHBRASSWARE INDUSTRIESA			PHYSICAL
11	1343023	225325	S.BALA JANAKI & ROYZZ & CO	DOWAC SYSTEMS & PROJECTS INDIA PVT LTD VS JAIN IRRIGATION SYSTEMS LTD			PHYSICAL
12	1335738	228647	V.GOPALAKRISHNA, ADVOCATE	LUNDBECK INDIA PVT LTD VS NEON LABORATORIES LIMITED			PHYSICAL
13	1331731	228415	APR ASSOCIATES & VISHESH AND ASSOCIATES	AIN MEDICARE INDIA PVT. LTD VS AGLOWMED LTD			PHYSICAL
14	1322388	226923	C.VENKATASUBRAMANIAM & ANAND AND ANAND	K.N.RAGHAVENDRA VS HEARST COMMUNICATIONS INC			PHYSICAL
15	1342493	225792	APR ASSOCIATES	VENKATA NARAYAN VARADHA RAJAN VS THREE-N-PRODUCTS PVT. LTD			PHYSICAL
16	1048052	226601	L.R.SWAMI CO & RAO & RAO	M/S GUNTRU DIST. MILK PRODUCERS MUTUALLY AIDED CO-OP UNION LTD VS BALAJI MILK FOODS PVT LTD			PHYSICAL





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**OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF NOVEMBER -2022**

**HEARING DATED 28/11/2022**

**SMT.LAXMIKODNANI HEARING OFFICER OF TMR**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1620448	745616	S. ARCHANA & DELHI REGISTRATION SERVICES	AMBICA AGARBATHIES AND AROMA INDUSTRIES LTD VS IZUK CHEMICALS AND HERBALS			VIRTUAL
2	1594473	743621	KOCHAR & CO & ANAND AND ANAND	M\ S MOSER BAER INDIA LIMITD VS BARE ESSENTUALS BEAUTY			PHYSICAL
3	1594595	743611	KOCHAR & CO & ANAND AND ANAND	M\ S MOSER BAER INDIA LIMITD VS E ENTERTAINMENT TELEVISION INC			PHYSICAL
4	1594477	743610	KOCHAR & CO & ANAND AND ANAND	M\ S MOSER BAER INDIA LIMITD VS E ENTERTAINMENT TELEVISION INC			PHYSICAL
5	1594540	743580	KOCHAR & CO & ANAND AND ANAND	M\ S MOSER BAER INDIA LIMITD VS E ENTERTAINMENT TELEVISION INC			PHYSICAL
6	1594529	743597	KOCHAR & CO & ANAND AND ANAND	M\ S MOSER BAER INDIA LIMITD VS E ENTERTAINMENT TELEVISION INC			PHYSICAL
7	1594592	743604	KOCHAR & CO & ANAND AND ANAND	M\ S MOSER BAER INDIA LIMITD VS E ENTERTAINMENT TELEVISION INC			PHYSICAL
8	1594577	743596	KOCHAR & CO & ANAND AND ANAND	M\ S MOSER BAER INDIA LIMITD VS E ENTERTAINMENT TELEVISION INC			PHYSICAL

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9	1594479	743606	KOCHAR & CO & ANAND AND ANAND	M\S MOSER BAER INDIA LIMITD VS E ENTERTAINMENT TELEVISION INC			PHYSICAL
10	1594537	743601	KOCHAR & CO & ANAND AND ANAND	M\S MOSER BAER INDIA LIMITD VS E ENTERTAINMENT TELEVISION INC			PHYSICAL
11	1685777	745480	DASWANI AND DASWANI & R.V.R ASSOCIATES	MSN LABORATORIES LIMITED VS C. SANJAY REDDY			PHYSICAL
12	1693134	745563	PARTHA PRATIM MANDAL & A.V. NATHAN ASSOCIATES	M/S SBF HEALTH CARE PVT. LTD VS SCALENEE CYBERNETICS			PHYSICAL
13	1695751	745441	ADITYA AND ASSOCIATES & VARIKASERY AND VRIKASERY	DR. REDDY LABORATORIES LIMITED VS CHITRA HEMANT BHAGAT			PHYSICAL
14	1597507	745393	HOLLA ASSOCIATES & CHANDRAKATH M. JOSHI	MANIPAL CURE AND CARE PRIVATE LIMITED VS XPRESS COMPUTERS LTD			PHYSICAL
15	1704266	745589	BAGYA RAGHAVAN & K&S PARTNERS	DILIP DAS GUPTA VS CFA INSTITUTE			PHYSICAL



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**OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF NOVEMBER -2022**

**HEARING DATED 29/11/2022**

**SMT.LAXMIKODNANI HEARING OFFICEROFTMR**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1590813	744518	MOHAN ASSOCIATES & VISHESH ASSOCIATES	ANGLO FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			PHYSICAL
2	1617660	744554	SHILPA GUPTA & R.K. DEWAN	SHILPA GUPTA VS PARLE PRODUCTS PRIVATE LIMITED			PHYSICAL
3	1576568	744430	TRADE MARK REGISTRATION BUREAU	MANOJ KUMAR VS BERGER PAINTS INIDALITD			PHYSICAL
4	1576568	744676	M/S V.A ASSOCIATES	MANOJ KUMAR VS GRASIM INDUSTRIES			PHYSICAL
5	1457585	744636	APR ASSOCIATES	M\S CERACHEMPVT LTD VS CERASANITARYWARE LIMITED			PHYSICAL
6	1679230	744643	CHANDRAKANTHIM.JO SHI & ANAND AND ANAND	BULZ VIBRATION TECHNOOGY AG AS BRY AIR ASIA PRIVATE LIMMITED			PHYSICAL
7	1695577	744781	R.K. DEWAN& CO & ANAND AND ANAND	DR. U. KRISHNA MUNIYAL MEMORIAL TRUST VS SOLVAY PHARMACEUTICALS BV			PHYSICAL
8	1426406	744809	S.BALAJANAKI & REMFY AND SAGAR	SHRIKALIM AHMAD KALIM VS DIESEL SPA			PHYSICAL
9	1611648	744788	ASHOK KUMAR J. DAGA ADVOCATE & JEENIAMERSON	M\S NAKODA DISTRIBUTORS PVT LTD VS JEENIAMERSON			PHYSICAL

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10	1570620	744760	P.MEENAKSHISUNDAR AM & BAGYARAGHAVAN	K.SATHEESH KUMAR VS S.N. RATHINASAMYNADAR AND SONS			PHYSICAL
11	1605901	744734	ASHOKA TRADE MARKS CO	MADAN MOHAN REDDY.G VS PARSVNATH DEVELOPERS LTD			PHYSICAL
12	1610459	744699	PURI&PURI ADVOCATES	N.BHASKAR VS SELVO ELECTRICALS INDIA			PHYSICAL
13	1672774	744706	ARJUN T. BHAGAT& CO	ANCHOR PROPERTIES &LIASION SERVICES PVT LTD VS KAMAT HOTELS INDIA LTD			PHYSICAL
14	1590837	744701	MOHAN ASSOCIATES & VISHESH ASSOCIATES	ANGLO FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			PHYSICAL
15	1590824	744700	MOHAN ASSOCIATES & VISHESH ASSOCIATES	ANGLO FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			PHYSICAL



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**OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF NOVEMBER -2022**

**HEARING DATED 30/11/2022**

**SMT.LAXMIKODNANI HEARING OFFICER OF TMR**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1590816	744628	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
2	1590817	744626	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
3	1590823	744629	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
4	1590846	744625	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
5	1590815	744631	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
6	1590840	744630	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
7	1590830	744624	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
8	1494705	745682	GUDWILL & GOODWILL & ARCHER & ANGEL	C.R.RAVEENDRAN VS ASPIRE HUMAN CAPITAL MANAGEMENT PVT LTD			VIRTUAL
9	1676494	745686	P.C.N.RAGHUPATHY & SAIKRISHNA & ASSOCIATES	T.V.RAMU VS DISNEY ENTERPRISES INC			VIRTUAL
10	1693149	745618	DELHI REGISTRATION SERVICE & G.PARAMESH	MR.MUKESH KUMARP. VS IZUK CHEMICALS & HERBALS			PHYSICAL

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11	1586600	745700		D.K.PADAMANABHAN MENON VS SPRINGDALES EDUCATION SOCIETY			PHYSICAL
12	1663604	744456	AZB & PARTNERS & THE ACME COMPANY	AVESTHAGEN LIMITED VS EICHER GOODEARTH LIMITED			PHYSICAL
13	1663605	744457	AZB & PARTNERS & THE ACME COMPANY	AVESTHAGEN LIMITED VS EICHER GOODEARTH LIMITED			PHYSICAL